

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 359/15	TP 288/17	Hearing	391/ 394	Carreman Silver Crest Closing(India) Pvt. Ltd.,

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. THOMAS V PETER  
98451 31 407

Petitioner

Counsel for petitioner is present. He requested time to file latest balance sheet as well Auditor's certificate with accounting treatment. \*

List it on 08.09.2017.

  
MEMBER (J)  
MEMBER (T)